RAJYA SABHA

Thesday, the 9th July, 2019/18th Ashadha, 1941 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

MEMBER SWORN

Shri Lokhandwala Jugalsinh Mathurji (Gujarat)

PAPERS LAID ON THE TABLE

National Monuments Authority Heritage bye-laws of Ministry of Culture

संस्कृति मंत्रालय के राज्य मंत्री; तथा पर्यटन मंत्रालय के राज्य मंत्री (श्री प्रहलाद सिंह पटेल): महोदय, मैं प्राचीन संस्मारक तथा पुरातत्वीय स्थल और अवशेष अधिनियम, 1958 की धारा 20अ की उप धारा (6) के अधीन संस्कृति मंत्रालय के निम्नलिखित धरोहर उप नियमों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:—

 The National Monuments Authority Heritage bye-laws of Centrally Protected Monument Humayun's tomb-Sunder Nursery-Batashewala group of monuments Bye-laws 2019; and

[Placed in Library. See No. L.T. 412/17/19]

2. The National Monuments Authority Heritage bye-laws of Centrally Protected Monuments Nizamuddin Basti group of monuments Bye-laws 2019.

[Placed in Library. See No. L.T. 270/17/19]

- I. Notifications of the Ministry of Power
- II. Reports and Accounted of FOR for various years and Report (2017-18) of JERC, Gurugram, Haryana and related papers
- III. Memorandum of undertaking between the Government of India and the PFG

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY; AND